

3.

13.01.1992

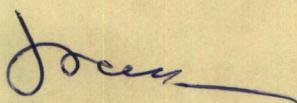
OA 998/91

(8)

Present : Sh.B.N.Singhvi with Sh.S.S.Tiwari,
counsel for the applicant.

Sh.T.J.Naik, counsel for the
respondents.

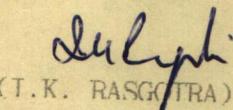
The learned counsel for the applicant
submits that the applicant has been assured that he
will be provided relief by considering him in the
next DPC. Accordingly he wishes to withdraw the
application. The same is allowed. The OA is
disposed of as withdrawn.



(J.P. SHARMA)

MEMBER (J)

13.01.1992



(T.K. RASGOTRA)

MEMBER (A)

10.01.1992